

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 112
IA No. 382/JPR/2022
IA No. 149/JPR/2023
CP No. (IB)- 136/9/JPR/2020
Under Section 9 of IBC, 2016**

In the matter of:

Euchemy Industry Co. Ltd. ... Operational Creditor/Applicant

Versus

M/s Prayag Polytech Pvt. Ltd. ... Corporate Debtor/Respondent

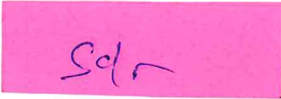
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

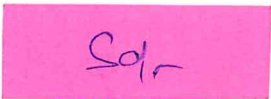
Present Through Video Conferencing: -

For the Applicant : Amrita Sarkar, Adv.
For the Corporate Debtor : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Ayandeb Mitra, Adv.
Avnika Mishra, Adv.

ORDER

Heard Ms. Amrita Sarkar, Adv. appearing for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing for the Respondent. Pleadings are complete in this matter. List the matter for arguments on 17.09.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 23, 2024